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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

Original Application No. 260/00338 of 2016
Cuttack, this the 20th day of May, 2016

CORAM
HON'BLE MR. R.C. MISRA, MEMBER (A)

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Bhagirathi Mahapatra, aged about 65 years, S/o. Late Ganeshwar Mahapatra, At-House No. L-405, Baramunda Housing Board Colony, PO- Bhubaneswar-3, P.S.- Khandagiri, Dist-Khurda, Now retired as Director, Orissa Geo Spatial Data Centre, Survey of India, Bhubaneswar, Orissa.

...Applicant

(Advocates: M/s. S.N. Misra, B. Dash, B. Misra)

VERSUS

Union of India Represented through its

1. Secretary, Ministry of Science and Technology, Technology Bhawan, Institutional Area, New Meherouli Road, New Delhi-110016.
2. Surveyor General of India, Hathibarkala Estate, Post Box No. 37, Dehradun-248001, Uttarakhand.
3. Department of Personnel & Training, Government of India, Ministry of Personnel, Public Grievance and Pensions, At. North Block, P.O-New Delhi-1.
4. Union Public Service Commission, through its Secretary, Dholpur House, Sahajan Road, New Delhi-110069.
5. K.C. Das, S.S. Odisha Geo-spatial Data Centre, Survey of India, Survey Bhawan, PO-RR Lab. Bhubaneswar, Dist-Khurda, PIN-751013.
6. P.V. Srinivas Director(DMC), 17EC Road GBO Complex, Dehradun, Uttarakhand-24800.
7. R.K. Nigam, Director Rajasthan GDC Great arc Bhawan, Plot No. 19, Sector-10, Vidyadhan Nagar, Jaipur-302023.
8. P.V. Rajasekhar, Director Karnataka GDC, Sarjapur Road, Koramangala-2nd Block, Bangalore-560034.
9. Sanjay Kumar, Director, UP GDC, B-2, 2nd Floor, Picup Bhawan Vibhuti Khand, Gomti Nagar, Lucknow-226010.
10. N.R. Biswal, Director, WB GDC13, Wood Street, Kolkata-700016.
11. Rajiv Srivastava, DSG Survey Colony, Vijay Nagar, Jabalpur-482002.
12. R.K. Meena, Director, Western Printing Group SOI, Palam Village Road, Delhi Cent-110010.
13. S.K. Singh, Director, T.M & M GDC, N.S. Avenue, Rangikhari, Silchar-788005.
14. Sanjeeb Kumar, Director Kerala GDC, CGO Complex Poonkulum, Vellayani P.O. Thiruvananthapuram-695522(Kerala).
15. S.B. Sharma, DSG IISM, SOI, Uppal, Hyderabad-39

... Respondents

(Advocate: Mr.B.Swain)



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ORDER (ORAL)

R.C. MISRA, MEMBER (A)

Heard Mr.S.N.Mishra, learned counsel for the applicant and Mr.B.Swain, learned ACGSC for the respondents on the question of admission. Applicant is a retired employee of the Survey of India. His grievance is that although he has been promoted in the year 2005, the respondent-authorities while issuing order dated 5.4.2016 has shown him to have been promoted in the year 2014 and therefore, he is going to lose his seniority and consequential promotion to higher grade.

2. It is found that this order has been passed on 5.4.2016 and soon thereafter, applicant has rushed to the Tribunal. He has not specifically ventilated his grievance before the concerned authorities. Mr.B.Swain submitted that the orders have been passed on the basis of the decisions of CAT, Bangalore Bench and of other Benches of the Tribunal. On being pointed out as to how applicant without availing of the departmental remedies has approached the Tribunal, Mr.Mishra sought permission of this Tribunal to prefer a representation before res.no.2 specifically urging his grievance within two weeks hence and if any such representation is filed, respondent no.2 is directed to consider and dispose of the same in the light of extant rules and instructions and communicate the decision thereon through a reasoned and speaking order within a period of ninety days from the date of receipt of representation. However, applicant is at liberty to enclose copy of this order along with the representation to be preferred by him.

3. With the above observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

4. On the prayer made by the learned counsel copy of this order along with paper book be sent to res.no.2 at the cost of the applicant for which Mr.Mishra undertakes to file the postal requisites by 23.5.2016. Free copy of this order be made over to learned counsel for both the sides.


(R.C.MISRA)
MEMBER(A)